Review by Government on the working of the above Association.

[Placed in Library. See No. L.T. 1556/17/19]

- Sixty-ninth Annual Report and Accounts of the Synthetic and (iv) (a) Art Silk Mills' Research Association (SASMIRA), Mumbai, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association. [Placed in Library. See No. L.T. 1557/17/19]
- Fiftieth Annual Report and Accounts of the Handloom Export (v) (a) Promotion Council (HEPC), Chennai, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 1558/17/19]
- Annual Report and Accounts of the Sardar Vallabhbhai Patel (vi) (a) International School of Textiles and Management (SVPISTM), Coimbatore, Tamil Nadu, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above School.

[Placed in Library. See No. L.T. 1559/17/19]

- (vii) (a) Thirty-third Annual Report and Accounts of the National Institute of Fashion Technology (NIFT), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1560/17/19]

Annual Report and Accounts (2018-19) of OIDB, New Delhi and related papers

इस्पात मंत्रालय में राज्य मंत्री (श्री फग्गनसिंह कुलस्ते): महोदय, मैं तेल उद्योग (विकास) अधिनियम, 1974 की धारा 20 की उप धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हैं:-

- (a) Annual Report and Accounts of the Oil Industry Development Board (OIDB), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 1561/17/19]

- L Annual Report and Accounts (2018-19) of NPCIL, Mumbai
- IL Annual Report and Accounts (2018-19) of various Institutions, Laboratories and Board and related papers

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Thirty-second Annual Report and Accounts of the Nuclear Power Corporation of India Limited, (NPCIL), Mumbai, along with its subsidiary companies, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 1334/17/19]
- II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Annual Accounts of the Tata Memorial Centre, Mumbai, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T. 1562/17/19]